[Shri S. K. T. Ramachandran] Godavari, Krishna, Penna^ Cauvery and Vaigai deserves immediate effective consideration of the Government &f India.

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): This is my suggestion also.

SHRI SUBRAMANI AN SWAMY: (Uttar Pradesh): Very good suggestions; You must hear him.

SHRI S.K.T. RAMACHANDRAN: Interlinking of all West-flowing rivers of Kerala and transferring the surplus water to East by a single canal is found to be not economically feasible. The National perspective plan envisages construction of a contour canal along the West Coast to transfer surplus waters eastwards.

Madam, studies were made on the subject, on the proposed construction of dams on Kalar and Achankoil rivers connecting the reservoirs of these two rivers by a tunnel, 20 KM long. The combined surplus waters of these two rivers aggregating to about 23.46 TMC could be diverted to Tamil Nadu. Krishna and Cauvery are joining together.

A lift varying from 15 to 60 metres is involved for pumping the waters Of Achankoil reservoir to the lead canal depending on the reservoir level. Some incidental power generation to the tune of about 25 MW is also possible.

The project will benefit a gross area of about one lakh hectares with 90 per cent irrigation. The total investment is assessed to be Rs. 646 crores. Only about 1100 hectares of forest land comes under submergence involving resettlement of about 2000 people. The project is attractive as it fulfils a lot of social and economic objectives.

Hence, detailed investigation and project formulation for speedy implementation thereafter are called for.

Madam, the other suggestion that I make has the support of Mr. Sub-ramanian Swamy also. That relates to linking of Mahanadi and "Vaigai through Godavari, Krishna and Cauvery which will also augment irrigation resources in Orissa, Andhra Pradesh and Tamil Nadu. Besides^ inland water transport may be enrisa-ged along this canal. That may relieve the congestion on rail and road traffic.

Considering the significance of these two schemes, I would like to request the Government to expedite re quired action to fulfil the desired objectives. Thank you.

Humiliation Caused to a Scheduled Caste M.L.A. in Tamil Nadu Legislative Assembly

SHRI T. A. MOHAMMED SAQHY (Tamil Nadu): I would like to draw the attention of his august House to a very sensitive matter which not only concerns this House -but the entire nation. The Father of the Nation, Mahatma Gandhi called the SC/ST people as Harijans, the sons of God. Now these people are being humiliated. Anybody calling a Harijans by his caste name is insulting and humiliating him. Similarly in Tamil Nadu, if a Harijan is called as 'Pariah', it is insulting and humiliating in Tamil Nadu and nobody will tolerate it. That is why, Civil Rights Protection Act is also there to punish those who cast such aspersions on these people. Mr. Paridhi Ilumva-zudi, a member of the Legislative Assembly, recently, has been called by his caste name as 'Pariah'.

Then, he made a statement that if he had been called a 'Paraiah, outside the House, he would have taken legal action against him. This was published in most of the Tamil Dailies like 'Murasoli', 'Dinakaran' and Iffalai Murasu'. Instead of repenting for the aspersion cast on the SC Member, they have added fuel to the fire by moving a Privilege Motion against the

against the Presg thereby curtailing the right of the Press. When Mr. Paruthi Damvazudhi who was called a Scheduled Caste, resisted, he was suspended for one month. Also they have moved a Privilege Motion against the newspapers which have published the statement. It is a shameful thing. We are aware that if anybody is called Harijan, by his caste name, Paraiah, he is liable to be punished. But the same offence has been committed in the Assembly and he has not been protected. It is not the first time that this has happened in the Tamil Nadu Assembly. Mr. Arunachalam, a Union Minister from that State was humiliated by calling him by his caste name and he was beaten. This is the sort of thing happening in Tamil Nadu. When a Member of the Legislative Assembly could not be protected, what about the common people? The one who has abused the person is none other than Mr. Dhandayudapani belonging to the Congress Party. Is the Congress Party going to suspend him, or permit him to continue? In this August House, we have been bringing so many issues by way of Special Mentions, Calling-Attention Motions and so on. We talk about stripping of Harijans. But here, we are leaving a Member who has insulted another Member of the Assembly to go scot-free. This is a very shameful thing and i request this House to condemn this practice of calling a person by his caste name. it is not only Mr. Paruthi Hamvazudhi who has been insulted, but the people of the entire community have been insulted. The Government should take strong action against that person.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Who is that person?

SHRI T. A. MOHAMMED SAQHY: He is Mr. Dhandayudapani who represents the Gudiyattam constituency in Tamil Nadu. I request the Government to take stern action against him

and also amend the legislation to punish such persons.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): If such a word Has been used against anybody anywhere much less in the Tamil Nadu Assembly, it is highly objectionable. It is obnoxious. The whole House should condemn it and request the ruling party to see that disciplinary action is taken against the person who has uttered such a word.

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): The Government should take immediate action on this.

SHRI S. VIDULTHALAI VIRUMBI (Tamil Nadu). I fully associate myself with the hon. Member. I also request the Government to take action against that person.

SHRI K.K. VEERAPPAN (Tamil Nadu): i want to know whether the Congress Party is going to suspend him or it is going to protect him.

भी राम नरेश यादव (उत्तर प्रदेश): महोदया, ये अनुसूचित जातियों ग्रौर जनजातियों पर जो रिमार्क किये जाते हैं इसमे जो लोगों का और दूसरे समाज का अपमान होता है वह निम्दलीय श्रीर घणित है। इस संबंध में सरकार को भी ध्यान देना चाहिए । साथ ही हम जे मानव समाज के लोग हैं उनका भी ध्यान जाना प्रावश्यक है। मानवीय ब्राधार पर सोचने के लिए, अ। खिर वह भी तो समाज केएक बहुत बहमत्य श्रंग है और ऐसे श्रंग के साथ श्रगर इस तरह की अतें की जाती हैं, तो वह बहुत ही घृणित ग्रीर निदंनीय है। उसकी निंदा सब लोगों को करनी चाहिए।

इस आधार पर मैं अपने को उससे संबद्घ करता हूं।

भी पुरेखणीत सिंह श्रह्तुझसिना (बिहार) : यह भी ध्यान**ःस्थनाः चा**हिए

[श्री स्रेन्द्रजीत सिंह अहलुवालिया] था कि जब जय ललिता की उतारी गई थी उसी विधान सभा में, इसी पार्टी ने सिखाग था । जब जय ललिता (व्यवधान) में ग्राई थी, तो उसकी इशली गई थी। यह पाइंट उसको शक्ति मिल रहा है। यह इन्हीं का सिखाया हुम्रा है। ...(व्यवधान)

श्रो शुक्रवीर ग्रहमद सलारियाः यह इन्तहाई शर्मनाक वाक्या है। (व्यवधान)

SHRI S. VIDULTHALAI VIRUMBI The allegation was repudiated by a lady Member of the House then. You please note it. It was a false allegation. (Interruptions)

SHRI SUBRAMANIAN SWAMY); Mr. Ahluwalia, are you justifying this Is what you are saying a justification for calling a Member 'Paraya'?

SHRI S.S. AHLUWALIA: What has Mr. Karunanidhi done in the House? You want to justify that (*Interruptions*)

श्री शाबीर ग्रहमद सलारियाः एक गजती करने से दूसरी गलती माफनहीं हो जाती है। ग्रीगर पहले कोई गलती हुई है, तो दूसरी गलती को माफ नहीं किया जा सकता है। 🚟 🏂

SHRI S. VIDUTHALAI VIRUMBI: I want to put it on record. This allegation was false (Interruptions) It was repudiated by a Member of the Legislative Assembly. I want to put it on record that it was a false allegation. (Interruptions)

श्री शब्बीर श्रहमद सलारियाः सवाल गवर्नमेंट का नहीं 🖏 सवाल लेजिस्लेचर प्रिविलेज है जिसने इस बनाया है।

YASHWANT SHRI PRAKASH AMBEDKAR (Nominated): Madam,

we are repeatedly discussing in the House the atrocities and the treatment meted out to the Scheduled Castes and Scheduled Tribes. The tendency is day by day rising. If we allow the situation to go on in this way I am afraid, we will not be able to control it. In the case of the Tsun. dur incident the police offered Rs. One lakh. The naxalites offered Rs. 2 lakhg to disclose the name of the people who had done it. And these people have gone over to the naxalites. This is the situation. I would like the Congress Party to definitely say as to what action they are going to take against the Member who uttered this word.

THE DEPUTY CHAIRMAN; It is not becoming that anybody's birth should be a cause for making derogatory remarks. Nobody has any control over one's birth in a particular caste. This sort of thing is very bad, specially. when it is done by educated people who are elected representatives. It is condemnable everywhere.

Need to Expedite Laying of Bypass Road for Namakkal on Salem-Karur Road

VEERAPPAN SHRI K.K. Nadu): Madam Deputy Chairman, National Highway NH_7 between Ba and nares Cape Comrein passes through Namakkal town. Namak kal is the only town in India having the largest number lorry operators, with 7,000 trucks, 700 trailors and 600 LPG tankers, The ancillary industries such as bodybuilding mechanical workshops, etc., are functioning with a high degree of specialistion compared to other places. Therefore operators from other areas and even from other States get their jobs done here.

Apart from this, with the little water available, most of the farmer